

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2950
ANSWERED ON:10.08.2000
CONSTITUTION OF OIL SELECTION BOARDS
JASWANT SINGH BISHNOI;P.R. KHUTE

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): whether the Government have constituted the Oil Selection Boards in various States;

(b): if so, the composition thereof; and

(c): the tenure of the Oil Selection Boards?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The Government have constituted Dealer Selection Boards (earlier known as Oil Selection Boards) with the following composition:

(i) A retired High Court Judge or a retired District Judge - Chairman

(ii) An officer of the rank of Deputy General Manager/
Chief Manager, depending on availability, of the
Concerned oil company. - Member

(iii) An officer of the rank of Deputy General Manager/
Chief Manager, depending on availability, of
Another oil company. - Member

The Chairmen of the DSBs hold office during the pleasure of the Government and their tenure is for a period not exceeding two years.